समूचे कोटे को भरा जाना योग्य उम्मीदवारों की उपलब्धता पर निर्भर करता है।

(ख) सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जाएगी।

(ग) अनुसूचित जातियो और अनुसूचित जनजातियो के लिए आरक्षण से सम्बन्धित नियमो का उचित और सही कार्यान्वयन सुनिश्चित करने के लिए क्षेत्रीय रेला तथा रेल मंत्रालय मे भी एक विशेष कक्ष की स्थापना की गयी है। इन विशेष कक्षो द्वारा स्थिति की निरन्तर समीक्षा की जाती है और जहा तक सम्भव होता है उन्हें भरने के लिए यथा अपेक्षित कार्रवाई की जाती है। रेलो पर श्रेणी III और श्रेणी IV की सेवाओ मे अनुसूचित जातियो और अनुसूचित जनजातियो के लिए आरक्षित रिक्तियो मे गिरावट को यथा सभव अधिक से अधिक पूरा करने के लिए हाल ही मे 1 अक्तूबर, 1977 से एक अभियान चलाया गया है।

Railways Protection Force drive against criminals

1784 SHRI SHANKERSINHJI VAGHELA:
SHRI ANANT DAVE:

Will the Minister of RAILWAYS be pleased to state

(a) whether the Railway Protection Force has launched any special drive against hard core criminals and habitual receivers of stolen property,

(b) if so, the details thereof; and

(c) the particulars of persons arrested for railway thefts and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) to (c) The information is being collected and will be laid on the Table of the Sabha

2689—4

Conversion of Shahdara-Saharanpur Railway

1785 SHRI MANI RAM BAGRI Will the Minister of RAILWAYS be pleased to state

(a) the progress made in the construction of Shahdara-Saharanpur Railway,

(b) the estimated amount to be incurred this year; and

(c) whether Government propose to convert this rail into an electric rail?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) Overall progress achieved upto end of October, 1977 is 46 5 per cent

(b) Rs 415 06 lakhs

(c) No

Over-bridge at Banmankhi Railway Station

1786 SHRI L L KAPOOR Will the Minister of RAILWAYS be pleased to state

(a) whether the over-bridge at Banmankhi Railway Station connects platforms No 1 and No 2 only in Samastipur Division of N E Railways

(b) whether it is also a fact that there is a need to construct over-bridge at the Station for general traffic; and

(c) the steps likely to be taken to construct the said over-bridge?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) Yes

(b) No

(c) Does not arise

न्यायालयो में वकीलो द्वारा काम का बन्द किया जाना

1787 श्री मोहम्मद हयात अली: क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या नई दिल्ली बार एसोसिएशन द्वारा सरकार को भेजी गई मागो

को सरकार द्वारा न माने जाने के कारण वकीलों ने न्यायालयो में काम करना बन्द कर दिया है ;

(ख) सरकार ने इस मामले को सुलझाने के लिए क्या कार्यवाही की है; और

(ग) उन मांगों का ब्यौरा क्या है जिनके मानने मे सरकार कठिनाई महसूस करती है ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री शान्ति भूषण) : (क) से (ग). दिल्ली प्रशासन से प्राप्त जानकारी के अनुसार, नई दिल्ली बार एसोसिएशन ने कार्यकारी पार्षद (विधि/न्याय) को एक पत्र लिखा था जिसमे यह माग की गई थी कि न्यायालयों को पालियामेंट स्ट्रीट से हटा कर पटियाला हाउस मे ले जाए जाने की एक निश्चित समय-सीमा नियत की जाए और कि वकीलो को उनके व्यय के खर्च पर अलग अलग चैम्बर दिए जाए। उक्त पत्र 8-11-77 को प्राप्त हुआ था जिसमे यह उल्लेख था कि वकील 3-11-1977 से हड़ताल पर है। कुछ ही दिनों के भीतर हड़ताल वापस ले ली गई थी।

पटियाला हाउस कम्पलैक्स मे दिल्ली प्रशासन को नई दिल्ली के न्यायालयो के उपयोग के लिए स्थान आवंटित किया गया है। न्यायालय कक्ष स्थापित किए जाने जैसे कुछ निर्माण कार्य चल रहे है इसलिए स्थानान्तरण, निर्माण कार्य के पूरा होते ही किया जाएगा। बार के सदस्यो को चैम्बर देने का जहा तक सम्बन्ध है, इस माग पर दिल्ली प्रशासन विचार कर रहा है।

Promotional prospects of Train Examiners

1788 SHRI SAMAR MUKHERJEE Will the Minister of RAILWAYS be pleased to state.

(a) whether the Railway Board assured on 4th March, 1974 in a joint meeting with AIRF, NFIR and representatives of Train Examiners that the issues like promotional prospects and provision of higher grade posts of Train Examiner's category including the allotment of Scale Rs. 840--1040, etc., at par with Chargemen in Shops and Sheds of the Mechanical Department would be finalised and approved by the Cabinet within a period of two months from March, 1974;

(b) if the answer to part (a) above be in affirmative, the reason for delay in getting approval by the Cabinet; and

(c) if the answer to part (a) above be in the negative, the structure of proposed re-distribution of posts in the higher grades above Rs 425—700 for Tram Examiners?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN)· (a) to (c) The decision arrived at in the meeting was to recommend the merger of the two authorised scales Rs 205—280 and Rs 250—380 into a single revised scale of Rs 425—700 The demand of both the Federations was also for the higher scale Rs. 840—1040 besides taking a fresh look at the percentage distribution of posts for this category

With the approval of the Cabinet, a single revised scale of Rs. 425—700 has already been allotted. Higher grades of Rs. 550—750 and Rs. 700—900 have also been allotted in accordance with the recommendations of the Third Pay Commission. With a view to improve the promotional prospects and also to correct the imbalance, to the extent possible, in the distribution of posts, 217 posts in scale Rs 425-700 have been upgraded to scale Rs 550—750. Proposals for allotment of scale Rs 840—1040 on a selective basis to some of the supervisory categories on Railways including Train Examiners are also under examination.